

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 02.06.2020**

<b>1ST SESSION AT 11 A.M TO 2 P.M</b>	<b>2ND SESSION AT 2.45 P.M TO 5.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1) O.S. 1726/2007	1) O.S. 1400/2012
2) O.S. 376/2009	2) O.S. 1210/2013
3) O.S. 884/2010	3) O.S. 602/2014
4) O.S. 500/2011	4) O.S. .996/2015
<b>HEARING</b>	<b>HEARING</b>
5) O.S. 1868/2007	5) O.S. 558/2014
6) FDP. 1/2009	6) O.S. 840/2014
7) O.S 1068/2011 C/W 904/2012	7) O.S. 4/2015
8) O.S. 456/2012	8) O.S. 282/2015
9) O.S. 410/2013	9) O.S. 682/2015
10) O.S. 838/2013	10) O.S. 1192/2015

Sd/-  
1<sup>st</sup> Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
28.05.2020 issued by Hon'ble High Court of Karnataka.